

Defective Case Register from 2025-05-30 to 2025-05-30

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/14438/2025	CHITTA RANJAN LENKA	2025-05-30	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
2	D-CRLMC/14494/2025	BASUDEV BARIK	2025-05-30	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
3	D-ABLAPL/15985/2025	SONALI PANDA	2025-05-30	Page 10 is not neat.
4	D-ABLAPL/15790/2025	BIKRAM KESHARI BAL	2025-05-30	1- Page mark of Synopsis and Date Chart indicated wrongly in the Index and Body of the Synopsis and Date Chart.
5	D-ABLAPL/16084/2025	DEEPAK RANJAN PARIDA	2025-05-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
6	D-ABLAPL/15804/2025	AKASH BHUYAN	2025-05-30	1- Names in Capital letter of the Filing Advocate not indicated in the Petition / Affidavit
7	D-ABLAPL/16007/2025	IPSIT AUROBINDO ACHARYA	2025-05-30	Date of FIR not mentioned in the annex.1 .
8	D-WP(C)/22282/2025	CHITTA RANAJAN DAS	2025-05-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	D-ABLAPL/16071/2025	PRAKASH KUMAR SAMAL	2025-05-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Case no. not furnished in annex.1.2. page no. 19 not neat
10	D-ABLAPL/15956/2025	JUGALA KISHORE PANDA	2025-05-30	Age of the petitioners no.2 not furnished.
11	D-ABLAPL/15812/2025	PRADEEP KUMAR KUNDU	2025-05-30	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1-Annexure-1 does not attested.
12	D-RVWPET/19209/2025	SHASHI BHUSAN JENA	2025-05-30	1. Period of Delay 120 days delay 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid 3. i) Confined one prayer.ii) Wrongly addressed to Honorable

				Court.iii)Para no. not correctly furnished in declaration both RVWPET AND I.A.
13	D-ABLAPL/16245/2025	SARAT KUMAR JENA	2025-05-30	1- Index Synopsis and Date Chart not properly page marked.2 -Date of F.I.R. mentioned in the Date Chart not tally with Annexure-1.3-H.C.B.A.W.F. of Rs. 50/ not paid in Vakalatnama.
14	D-WP(C)/22298/2025	BIDYADHAR MANSING	2025-05-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
15	D-ABLAPL/16241/2025	SARAT KUMAR JENA	2025-05-30	1-Index Synopsis and Date Chart not properly page marked. 2 Annexure-2 not Attested.-3-Petitioners not indicated their @ name in the Vakalatnama. 4-H.C.B.A.W.F. of Rs. 50/ not Paid in Vakalatnama
16	D-WP(C)/22413/2025	LAXMINARAYAN PATEL	2025-05-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D-ABLAPL/16150/2025	SWARUP RANJAN SINGH SAMANT	2025-05-30	page no. 24 not neat.
18	D-ABLAPL/15803/2025	ANIRUDHA DAS	2025-05-30	1-Name and Enrollment no. of the Filing Advocate not indicated in Capital Letters in the Petition.
19	D-WP(C)/22190/2025	ABHIRAM SWAIN	2025-05-30	Page No. 43 Annexure-8 Date of resolution not tally with Index and page No.10 in body
20	D-BLAPL/16202/2025	AMULYA RATNA PANDA	2025-05-30	Address dose not tally in impugned order
21	D-ABLAPL/15969/2025	BIJAY KUMAR BEHERA	2025-05-30	1 Index shows Bail Application instead of ABLAPL Application. 2 logo of Rs 50/- not paid in V. Nama
22	D-ABLAPL/16005/2025	PURNA CHANDRA MOHARANA	2025-05-30	1. Date of FIR not correct in date chart.2.Name of the petitioner in index not tally with cause title. 3.paragraphs not correct in declaration of affidavit
23	D-WP(C)/21361/2025	NIRANJAN PANDA	2025-05-30	Page no 21 not legible
24	D-MACA/22294/2025	DIPTI MISHRA	2025-05-30	1.Period of Delay 21days 2. further SR after furnish valuation of present appeal
25	D-MACA/22301/2025	DEBASISH PATNAIK	2025-05-30	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Court Fee Rs.2000/ payable not paid
26	D-BLAPL/15587/2025	DIBAKAR BISWAL	2025-05-30	OHCAWS Rs-50/- not filed.
27	D-ABLAPL/16227/2025	SARAT KUMAR JENA	2025-05-30	1- Index not properly page marked.2- G.R. case no. not indicated in Synopsis and Date Chart.3-Date of F.I.R. in Date Chart not tally with Annexure-1.4-H.C.B.A.W.F. of Rs. 50/ not paid in Vakalatnama.5-Index Synopsis and Date Chart not properly page marked.
28	D-ABLAPL/16224/2025	SARAT KUMAR JENA	2025-05-30	1- Annexur-2 not Attested

29	D-WP(C)/22252/2025	AMIT KUMAR NATH	2025-05-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Logo Rs 50/- not paid on V Nama
30	D-BLAPL/15591/2025	SRIKANTA MAHUNTA	2025-05-30	14-NOT PROPERLY INDEXED.
31	D-WP(C)/17444/2025	ASHOK KUMAR MOHANTY	2025-05-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PETITIONER AGE NOT MENTION
32	D-ABLAPL/16038/2025	PITAMBAR BEHERA	2025-05-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of petitioner no.3 name not tally with cause title
33	D-BLAPL/16204/2025	AMULYA RATNA PANDA	2025-05-30	C. copy of impugned order not filed.
34	D-WP(C)/22249/2025	AMIT KUMAR NATH	2025-05-30	1- Annexure 1 not filed 2-Logo Rs 50/- not paid on V nama
35	D-ABLAPL/15808/2025	AKASH BHUYAN	2025-05-30	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1- Name of the Filing Advocate not in Capital Letter in the Petition or Affidavit.2- Signature of the deponent in the Affidavit not tally with his name.3- Name in Capital Letter Enrollment no. and Mobile no. of the Signing Advocate not indicated in the Vakalatnama.
36	D-BLAPL/16032/2025	RANJIT MOHANTY	2025-05-30	This case related to sexual offence the name of victim and address deleted from the petition as per standing order 3/2024 and put up for S.R.thereafter.
37	D-WP(C)/22226/2025	SARBESWAR SAHOO	2025-05-30	paragraphs not correct in declaration of affidavit.
38	D-CONTC/20709/2025	ADV.	2025-05-30	The name of deponent in declaration is wrong
39	D-WP(C)/22315/2025	CHITTA RANAJAN DAS	2025-05-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-WP(C)/21741/2025	KANANBALA ROY CHOUDHURY	2025-05-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-BLAPL/16091/2025	BIDYALOK MOHAPATRA	2025-05-30	THE NAME OF LOWER COURT MENTION IN PETITION and PRAYER NOT CORRECTLY FURNISHED.
42	D-WP(C)/22254/2025	AMIT KUMAR NATH	2025-05-30	Logo Rs 50/- not paid on V Nama
43	D-WP(C)/21508/2025	SANTOSH KUMAR MAHANTY	2025-05-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

44	D-BLAPL/15866/2025	SOUMYA RANJAN DAS	2025-05-30	P.S case furnished in paragraph -2 of bail application appears not correct .
45	D-CMAPL/17869/2025	JAGANNATH BHUYAN	2025-05-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 838 days delay. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not filed 3.Para no. not furnished in I.A
46	D-RVWPET/18258/2025		2025-05-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not filed. 2.Vakalatnama -IN person but authorization memo not filed 3. i)Affidavit not properly. ii) Undertaking not filed. iii) Neat and legible copy page no. 20 and 21 to be filed.
47	D-BLAPL/15996/2025	BISWABHUSAN DAS	2025-05-30	NAME OF OP. NOT FURNISHED IN V.NAMA
48	D-WP(C)/20925/2025	SAIBRATA RATH	2025-05-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
49	D-ABLAPL/15993/2025	DEEPAK KU SAHOO	2025-05-30	Advocate Registration No and Mobile No are not legible in V Nama.
50	D-ABLAPL/16190/2025	KULDEEP MOHANTY	2025-05-30	The name of petitioners in cause title does not tally with V.nama.
51	D-WP(C)/22259/2025	PRASANNA KUMAR DASH	2025-05-30	Deficit court fee Rs 18/- to be affixed in the cause title.
52	D-WP(C)/21384/2025	DEBA PRASAD MISHRA	2025-05-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	D-ABLAPL/15809/2025	ANIRUDHA DAS	2025-05-30	1-Name of the Filing Advocate in Capital Letter Enrollment no. not indicated in the Petition.
54	D-MACA/22300/2025	DEBASISH PATNAIK	2025-05-30	1.Court Fee Rs.10000/ payable not paid
55	D-WP(C)/21567/2025	NIRANJAN PANDA	2025-05-30	1. Address of the ops. no.2 and 3 not mentioned in cause title. 2. Deponent not executed in Affidavit. 3. HBAWF Rs. 50/- to be paid. 4. Annexure not furnished in prayer of the petition. 5. Name of the opp.parties not correctly furnished in V. nama
56	D-BLAPL/16048/2025	BIJAY KUMAR BEHERA	2025-05-30	H.C.B.A.W.F.FEE RS.50.00 NOT PAID IN V.NAMA
57	D-WP(C)/22370/2025	ASHOK KUMAR ROUT	2025-05-30	1. Case number year and Sl. no.4 in Index not correctly furnished.

58	D- ABLAPL/15796/2025	SUBRAT KALYAN MOHANTY	2025-05- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
59	D- CRLMC/16013/2025	PRASANTA KUMAR TRIPATHY	2025-05- 30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Copy of chart sheets to be filed
60	D- BLAPL/16159/2025	MANORANJAN ACHARYA	2025-05- 30	AS PER STANDING ORDER THE NAME OF INFORMANT SHALL NOT BE MENTIONED IN PETITION.
61	D- ABLAPL/16003/2025	SATRUGHNA DASH (A)	2025-05- 30	1.Authorization on behalf of other petitioner not furnished and declaration and also affidavit in I.A . not proper.
62	D- ABLAPL/16054/2025	BIJAY KUMAR BEHERA	2025-05- 30	H.C.B.A.W.F.FEE RS 50 NOT PAID IN V.NAMA.
63	D- ABLAPL/15806/2025	ANIRUDHA DAS	2025-05- 30	1-Name and Enrollment no. of the Filing Advocate not in Capital Letters in the Petition or Affidavit.
64	D- CRLMC/13612/2025	HIMANSHU SEKHAR MISHRA	2025-05- 30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
65	D-WP(C)/22243/2025	AMIT KUMAR NATH	2025-05- 30	Logo Rs 50/- not paid on V Nama

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 30-05-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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